

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/5676/2020



This the 12th day of May, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Hafiza Bano aged 39 years, W/o Mohd Abdullah Lone, R/o Heri Payeen, Kupwara.

.....Applicant

(Advocate:- Mr. S.N. Ratanpuri-**Not Present**)

Versus

1. State of J&K through Commr.Secy to Govt. Social Welfare Deptt. Civil Sectt. Jammu/Srinagar and 5 ors.

.....Respondents

(Advocate: Mr.Rajesh Thappa, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

This T.A. (TA No. 62/5676/2020) is referable to SWP No. 466 of 2010 and pertains to Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Manish/Shashi/Arun